


NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/155/2016
NAME OF THE PETITIONER(S) : V. Narayanasamy & 2 Others
NAME OF THE RESPONDENT(S) : M/s S.R.I Industries Pvt ltd
UNDER SECTION : 397/398

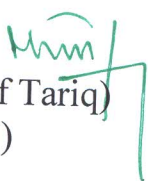
S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM


1. S. Manoj Kumar
(For Vidhya Shankar) Counsel for Respondents 

2. K. Grawtham Kumar
Athiban Vijay A.K Counsel for Petitioner 

ORDER

Shri Athiban Vijay, proxy counsel for senior counsel for petitioner present. Shri S Manoj Kumar, proxy counsel representing senior counsel for respondents on record present. Counsel for petitioner prayed time for submitting final arguments stating that the senior counsel was engaged in High Court. Time extended at request. Put up on 18.01.2017 at 10.30 A.M.


(Ch Mohd Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)